

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**DFR NO. 2239 OF 2018**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of :**

**M/s Jay Madhok Energy Private Limited**

**...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board**

**...Respondent(s)**

**ORDER**

Due to non-availability of the Hon'ble Technical Member (P&NG), the Bench could not assemble today. As agreed by the parties, list the matter on **4<sup>th</sup> September, 2018**.

**Court Master**

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